



**TRIPURA JUDICIAL ACADEMY  
KUNJABAN TOWNSHIP, AGARTALA**

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F.1 (70)-TJA/Trg./Judge/2019-2021/120-31 Dated, Agartala, the 24<sup>th</sup> September, 2021.

**N O T I F I C A T I O N**

In partial modification of the earlier Notification vide., No. F. 14 (5)-HC/TJA/2015-2021/ 2042-53, dated 31.08.2021 issued from Tripura Judicial Academy, His Lordship Hon'ble the Chief Justice, High Court of Tripura has been pleased to nominate His Lordship Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura for the 2nd National Convention i.e., 2 (Two) days' **Online** Programme "*National Convention for Senior High Court Justices: Strengthening Fiscal and Administrative Protocols in High Courts*" for the Academic Calendar Year 2021-22 of National Judicial Academy, Bhopal scheduled to be held on **9<sup>th</sup> & 10<sup>th</sup> April, 2022 [P-1292]** through video conferencing cancelling the earlier nomination of His Lordship Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura in the 1<sup>st</sup> National Convention i.e., 2 (Two) days' Virtual Programme "*National Convention for Senior High Court Justices: Strengthening Fiscal and Administrative Protocols in High Courts*" for the Academic Calendar Year 2021-22 of National Judicial Academy, Bhopal schedule to be held on **6<sup>th</sup> & 7<sup>th</sup> November, 2021 [P-1267]**.

Programme link and joining instructions shall be sent by National Judicial Academy, Bhopal directly to the nominated Hon'ble Justice of High Court of Tripura.

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(D. Kar)

I/C Director

Tripura Judicial Academy

**Copy for information to:-**

1. The Principal Secretary to the Hon'ble the Chief Justice, High Court of Tripura, Agartala.
2. The Secretary to Hon'ble Mr. Justice, S. Talapatra, Judge, High Court of Tripura, Agartala.
3. The Secretary to Hon'ble Mr. Justice, A. Lodh, Judge, High Court of Tripura, Agartala.
4. The Secretary to Hon'ble Mr. Justice, S. G. Chattopadhyay, Judge, High Court of Tripura, Agartala.
5. The Secretary attached to the Registrar General, High Court of Tripura, Agartala.
6. LR & Secretary, Law, Government of Tripura, Agartala.

7. The Director, National Judicial Academy, Bhopal. This refers to their letter No. NJA/Dir./Ac. Prog./ 2021-22/ 1935, dated, 14.08.2021 Fax- +917552696766, +917552696904, E-mail: [director.nja@nja.gov.in](mailto:director.nja@nja.gov.in)/[njabhopal@nja.gov.in](mailto:njabhopal@nja.gov.in)/[rgoda@nja.gov.in](mailto:rgoda@nja.gov.in)/[bhopal.nja@nic.in](mailto:bhopal.nja@nic.in).
8. The Registrar (Admn., P&M), High Court of Tripura, Agartala.
9. The Registrar (Administration), National Judicial Academy India, Bhadbhada Road, P.O.-Suraj Nagar, Bhopal-462 044 (M.P.), 0755-2432561-562 / Fax: 0755-2696856, E-mail: [nja@nja.gov.in](mailto:nja@nja.gov.in) / [registraradmin@nja.gov.in](mailto:registraradmin@nja.gov.in)/[registrarosd@nja.gov.in](mailto:registrarosd@nja.gov.in)/[liasonoffice@nja.gov.in](mailto:liasonoffice@nja.gov.in).
10. The Deputy Registrar (Judicial)-cum-CPC, High Court of Tripura, Agartala with a request to make arrangement to provide necessary technical support for the virtual programme as mentioned above as the programme link and joining instructions shall be sent by NJA directly to the nominated Hon'ble Justice of High Court of Tripura.
- ✓ 11. The System Analyst, High Court of Tripura, Agartala with request to upload the Notification in the website of the High Court of Tripura and the website of Tripura Judicial Academy.

  
I/C Director  
Tripura Judicial Academy